■ NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.	-	For	Rule-6 of IB	K.S. Hiremath Vs Virtual Logic
126/BB/ 2017		considera-		Systems Pvt. Ltd.
		tion		

SL. NAME (IN CAPITÂL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
K. Dusty Anot HA KUMAR 9341223937 For southern Sudven Anot extiands Lit	Petitioner Operational redifor	Dyfant

ORDER

PCS for Petitioner is present. Matter is listed today for clarification. The two (2) Directors who were present in the last hearing were also present today. Tribunal directed them to furnish additional information and they requested time. List it on 08/01/2018.

Member (T)

Member (J)